

DIVISION BENCH
COURT - I

P-113

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/409(KB)2021
IA(I.B.C)/1147(KB)2024,
IA(IBC)(LIQ.)/10(KB)2024,
IA(I.B.C)/1010(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS HARDROCK ATTACHMENTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Nikunj Berlia, Adv.] For RP
Mrs. Urvashi Jain, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **14.08.2024**.

Satyajit Roy
Court Officer